

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 254 OF 2017

Dated: 7th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Pallavpuram Tambaram MSW Private Limited ...Appellant(s)

Vs.

**Tamil Nadu Generation and Distribution Company ...Respondent(s)
(TANGEDCO) & Ors.**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Ms. S.Amali for R-1

Mr. Sethu Ramalingam for R-7

ORDER

Learned counsel for the Appellant is absent. Adjourned the matter for hearing on **21.05.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/kt